

*Indian Electricity (Amendment) Rules,  
1983*

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN): I beg to lay on the Table a copy of the Indian Electricity (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 29 in Gazette of India dated the 14th January, 1984 under sub section (3) of section 38 of the Indian Electricity Act, 1910 together with an explanatory statement, (placed in Library See No. LT—8413/84)

*Notifications under Coal Mines Provident  
Fund and Miscellaneous Provisions  
Act, 1948*

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948 :—

- (1) The Coal Mines Provident Fund (Amendment) Scheme, 1984 published in Notification No. G.S.R. 567 in Gazette of India dated the 9th June, 1984.
- (2) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1984 published in Notification No. G.S.R. 568 in Gazette of India dated the 9th June, 1984. (Placed in Library See No. LT—8414/84)
- (3) The Coal Mines Provident Fund (Amendment) Scheme, 1984 published in Notification No. G.S.R. 569 in Gazette of India dated the 9th June, 1984. (Placed in Library See No. LT—8414/84)

(Interruptions)

MR SPEAKER: I have repeated 10 times. My word was given. I am going to do it. Still the hon Member is shouting.

SHRI JANARDHANA POOJARY

*Report of Comptroller and Auditor  
General of India for 1982-83 Union  
Government (Railways), Appropriations  
Accounts, Railways for 1982-83 Part-I  
Review and Part-II-Review, Block  
Accounts (including Capital Statements  
Comprising the Loan Accounts), Balance  
Sheets and Profit and Loss Accounts,  
Railways for 1982-83 and Notifications  
regarding Introduction of National  
Deposit Scheme*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) of the comptroller and Auditor General of India for the year 1982-83 Union Government (Railways), under article 151 (1) of the Constitution. (Placed in Library See No. LT—8415/84)
- (2) A copy of the Appropriation Accounts, Railways, for the year 1982-83, Part-I-Review (Hindi and English versions)
- (3) A copy of the Appropriation Accounts, Railways, for the year 1982-83-Part-II-Detailed Appropriation Accounts (Hindi and English versions) (Placed in Library See No. LT—8416/84)
- (4) A copy of the Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for the year 1982-83 (Hindi and English versions), (Placed in Library See No. LT—8417/84)